

(b) and (c) Do not arise

1st April, 1994. The salient features of the PMRY are as under.—

[*Translation*]

Small Scale Industries

1604 SHRI HARIKEWAL PRASAD

Will the Minister of FINANCE be pleased to state

(a) whether the Government have evolved any special self employment scheme to set small scale industries in the country,

(b) if so, the details thereof, State-wise,

(c) whether the Reserve Bank of India has also issued directives to the various banks to make available requisite funds to these industries and

(d) if so the details thereof and the reaction of the various banks thereto?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR ABRAR AHMED) (a) and (b) Government have introduced a scheme known as Prime Minister's Rojgar Yojana (PMRY) for educated unemployed youth from 2nd October 1993. The Objective of the scheme is to provide sustained employment to about 10 lakhs educated employed urban youth in micro enterprises. These enterprises will cover manufacturing, service and business ventures. The scheme will cover only urban areas during 1993-94 and the whole of the country from 1994-95 onwards. The existing Self Employment Scheme for Educated Unemployed Youth (SEEUY) will be subsumed in PMRY from

- (i) All educated unemployed youth between the age of 18 and 35 belonging to families having total family income of less than Rs 24,000/- per annum from all sources would be eligible for assistance under the scheme
- (ii) These educated unemployed entrepreneurs would be given a subsidy of 15% subject to a ceiling of Rs 7,500/- each for starting the micro-enterprises
- (iii) They would be required to bring in 5% of the project cost as margin money
- (iv) Each entrepreneur will be eligible for a loan upto a ceiling of Rs 1 lakh and this loan would not require a collateral guarantee
- (v) The entrepreneur selected under the scheme would be provided training before the loan is disbursed
- (vi) Matric (passed or failed) students, ITI passed youth and all persons who have undergone Government sponsored technical courses for a minimum duration of 6 months will be eligible for assistance under the scheme
- (vii) Reputed Non-Government Organisations (NGOs) would also be associated in the implementation of the scheme
- (viii) A reservation of 22.5% for SC/ST and 27% for Other Backward

Classes (OBCs) has been provided

- (ix) The beneficiary should have been a permanent resident of the urban area for 3 years

(c) and (d) Reserve Bank of India (RBI) have issued instructions to Indian Scheduled Commercial Banks (excluding Regional Rural Banks) on September 28, 1993 for implementation of PMRY. The banks also extend the need based credit to the small scale industries under the existing guidelines of RBI for advances to priority sector.

[English]

Restructuring in STC

1605 PROF PREM DHUMAL Will the Minister of COMMERCE be pleased to state

(a) whether the Government are restructuring the working of State Trading Corporation and

(b) if so, the present stage of the proposal?

THE MINISTER OF COMMERCE (SHRI PRANAB MUKHERJEE) (a) and (b) Consequent upon the decanalisation of the import and export of a number of items hitherto canalised through STC, Government have been reviewing the need to re-orient and re-structure it in a manner consistent with a liberalised economy and a competitive environment.

[Translation]

Development of Civil Aviation in Gujarat

1606 SHRI DILEEP BHAI SANGHANI Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state

(a) the target fixed for the development and construction in the field of Civil Aviation in Gujarat during the Eighth Five Year Plan, and

(b) the total amount allocated for the purpose?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD) (a) and (b) The National Airports Authority have allocated Rs 40.57 crores in the Eighth Five Year Plan for upgradation and modernisation of airports in Gujarat.

[English]

Handloom Development Centres

1607 SHRI SARAT PATTANAYAK SHRIMATI DIPIKA H TOPIWALA

Will the Minister of TEXTILES be pleased to state

(a) whether the Union Government have approved the locations of Handloom Development Centres to be set up during the 1993-94 and 1994-95;

(b) if so, the details thereof, State-wise; and